

1964-65 and Audit Report (Civil) 1966 relating to the Ministries of Finance, Health and Family Planning, Information and Broadcasting, Iron and Steel and Supply, Technical Development and Material Planning, etc.

- (3) Sixty-eighth Report on action taken by Government on the recommendations contained in their Fiftieth, Fifty-fifth and Fifty-sixth Reports (Third Lok Sabha) relating to Barter Deals sanctioned by the Iron and Steel Controller.
- (4) Seventy-first Report on Appropriation Accounts (Civil), 1966-67 and Audit Report (Civil), 1968 relating to the Ministries of Steel and Heavy Engineering (Department of Steel); Health, Family Planning, Works, Housing and Urban Development; Food, Agriculture, Community Development and Cooperation (Department of Cooperation) and Irrigation and Power.
- (5) Seventy-second Report on Customs and Union Excise [Chapters II and III of Audit Report (Civil) on Revenue Receipts, 1968]
- (6) Seventy-third Report on Direct Taxes [Chapters IV and V of Audit Report (Civil) on Revenue Receipts, 1968]
- (7) Seventy-fourth Report on Audit Report (Commercial) 1968, Chapter XVIII, relating to the Forest Department, Andamans (Ministry of Food, Agriculture, Community Development and Cooperation).
- (1) Thirty-fourth Report on action taken by Government on the recommendations contained in their Thirtieth Report (Third Lok Sabha) on Bhilai Steel Plant.
- (2) Thirty-sixth Report on action taken by Government on the recommendations contained in their Twenty-third Report (Third Lok Sabha) on Indian Airlines Corporation, New Delhi.
- (3) Thirty-seventh Report on action taken by Government on the recommendations contained in their Fifth Report (Third Lok Sabha) on Oil and Natural Gas Commission.
- (4) Thirty-eighth Report on action taken by Government on the recommendations contained in their Fortieth Report (Third Lok Sabha) on Materials Management in Public Undertakings.
- (5) Thirty-ninth Report on action taken by Government on the recommendations contained in their Thirty-fifth Report (Third Lok Sabha) on Indian Oil Corporation (Marketing Division).
- (6) Forty-seventh Report on Public Relations and Publicity in Public Undertakings.
- (7) Fifty-first Report on State Trading Corporation of India Limited.

COMMITTEE ON PUBLIC UNDERTAKINGS *Contd.*

- (ii) THIRTY-FOURTH, THIRTY-SIXTH TO THIRTY-NINTH, FORTY-SEVENTH AND FIFTY-FIRST REPORTS

SHRI G.S. DHILLON: I beg to present the following Reports of the Committee on Public Undertakings:-

COMMITTEE ON GOVERNMENT ASSURANCES—*Contd.*

(ii) FIFTH REPORT

SHRIMATI SAVITRI SHYAM: I beg to present the Fifth Report of the Committee on Government Assurances.

COMMITTEE ON PETITIONS—*Contd.*

(iii) FIFTH REPORT

SHRI S.C. SAMANTA: I beg to present the Fifth Report of the Committee on Petitions.